

**Treatment of Converts from Tribes as Members of Backward Classes**

**8790. Shri Kartik Oraon:**  
**Shri O. P. Tyagi:**  
**Shri Kanwar Lal Gupta:**

Will the Minister of Social Welfare be pleased to state:

(a) whether Government for the purpose of eliciting opinion, have asked the State Governments for their comments on the question of treating converts from the Tribes as members of other Backward Classes; and

(b) if so, the reaction of State Governments thereto?

**The Minister of Planning, Petroleum and Chemicals and Social Welfare (Shri Asoka Mehta):** (a) No, Sir.

(b) Does not arise.

राजस्थान के रेगिस्तान इलाकों में पेय जल (पोटेबल वाटर) की सप्लाई

**8792. श्री झोंकार लाल बोहरा :** क्या स्वास्थ्य तथा परिवार नियोजन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय सरकार रेगिस्तानी क्षेत्रों में पेय जल (पोटेबल वाटर) की समस्या को हल करने के लिए राजस्थान सरकार को कोई विशेष सहायता दे रही है ;

(ख) यदि हां, तो उसका व्यौरा क्या है ; और

(ग) इस समस्या को हल करने में इससे कितनी सहायता मिलेगी ?

स्वास्थ्य तथा परिवार नियोजन उपमंत्री (श्री ब० सु० मति) : (क) चौथी पंचवर्षीय योजना के अन्तर्गत देहातों के जलपूर्ति कार्यक्रम में जलाभाव वाले क्षेत्रों को जिनमें रेगिस्तानी क्षेत्र भी सम्मिलित हैं, पानी की सप्लाई को उच्च प्राथमिकता दी जाती है। किन्तु रेगिस्तानी क्षेत्रों को विशेष रूप से कोई सहायता नहीं दी जाती है।

(ख) और (ग). ये प्रश्न नहीं उठते।

**Under and Post-Matric Scholarships to Scheduled Castes and Scheduled Tribes**

**8793. Shri Kartik Oraon:** Will the Minister of Social Welfare be pleased to state:

(a) the total number of under-Matric Scholarships awarded to members of the Scheduled Castes and Scheduled Tribes and the amount involved since 1947, separately;

(b) the total number of recipient of scholarships who were converts to Christianity or Islam from amongst the members of Scheduled Castes and Scheduled Tribes since 1947 and the amount involved, separately;

(c) the total number of post-Matric Scholarships awarded to members of the Scheduled Castes and Tribes and the expenditure involved, therein since 1947, separately; and

(d) the number of converts therefrom and the expenditure involved since 1947, separately?

**The Minister of Planning, Petroleum and Chemicals and Social Welfare (Shri Asoka Mehta):** (a) The information is not readily available; in many States, such schemes were implemented only with the commencement of the first five year plan in 1951.

(b) and (d) Scheduled Caste converts to Christianity or Islam legally cease to be Scheduled Castes and as such are not eligible for Post-matric scholarships. As regards Scheduled Tribes, no information is collected by Government regarding the number of converts to Christianity or Islam, as Tribes are not identified on the basis of religion.

| (c) From 1947 to March 1966 | Number | Expenditure    |
|-----------------------------|--------|----------------|
|                             |        | (Rs. in lakhs) |
| Scheduled Tribes            | 94364  | 418            |
| Scheduled Castes            | 520097 | 2296           |